

- (b) Action Taken Memorandum on the Third Report of the National Commission for Scheduled Tribes, for the year 2007-08.
[Placed in Library. *See* No. L.T. 5045/16/16]
- (ii) (a) Fourth Report of the National Commission for Scheduled Tribes, for the year 2008-09.
(b) Action Taken Memorandum on the Fourth Report of the National Commission for Scheduled Tribes, for the year 2008-09.
[Placed in Library. *See* No. L.T. 5046/16/16]
- (iii) (a) Fifth Report of the National Commission for Scheduled Tribes, for the year 2009-10.
(b) Action Taken Memorandum on the Fifth Report of the National Commission for Scheduled Tribes, for the year 2009-10.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 5047/16/16]

...(Interruptions)...

SHRI MADHUSUDAN MISTRY: Sir, Rule 258 of the Rule book says.
...(Interruptions)... Sir, I am on a point of order.

MR. CHAIRMAN: Let the papers be laid. Please wait. Please wait. Shri Bandaru Dattatreya.

Notifications of the Ministry of Labour and Employment

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I lay on the Table, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, a copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment:—

- (1) G.S.R. 543 (E), dated the 24th May, 2016, publishing the Employees' Deposit-Linked Insurance (Amendment) Scheme, 2016.
[Placed in Library. *See* No. L.T. 5050/16/16]
- (2) G.S.R. 604 (E), dated the 16th June, 2016, rescinding Notification No. G.S.R. 158 (E), dated the 10th February, 2016.
- (3) G.S.R. 580 (E), dated the 7th June, 2016, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 2016.
[Placed in Library. For (2) and (3) *See* No. L.T. 5051/16/16]

...(Interruptions)...

SHRI MADHUSUDAN MISTRY: Sir, ...(Interruptions)...

MR. CHAIRMAN: Let the papers be laid. ...(Interruptions)... It is only laying of papers. ...(Interruptions)... Shri Dharmendra Pradhan.

MoUs between the Government of India and various limited companies

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2016-17. [Placed in Library. *See* No. L.T. 5055/16/16]
- (b) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Hindustan Petroleum Corporation Limited (HPCL), for the year 2016-17. [Placed in Library. *See* No. L.T. 5054/16/16]
- (c) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2016-17. [Placed in Library. *See* No. L.T. 5053/16/16]

SHRI MADHUSUDAN MISTRY: Sir, my point is, ...(Interruptions)...

I. Notifications of the Ministry of Commerce and Industry

II. Reports and Accounts (2014-15) of various Companies and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 30 of the Tobacco Board Act, 1975:—
 - (1) S.O. 2240 (E), dated the 30th June, 2016, authorizing the Tobacco Board to admit from the date of publication of this notification in the Official Gazette and upto the 31st August, 2016, the registered traders and dealers of the Tobacco Board to purchase at its auction platforms in the State of Andhra Pradesh, the excess flue cured Virginia tobacco produced